

26. 3-7-91 No sitting. Adjourned to
6-8-91 for hearing. Sri
A.K. Gaur filed power on
behalf of respondents.
Kept on record.

True

6-8-91 Hon D.K. Agrawal - JM
Hon A.B. Gorthi - AM

On the request of Counsel
for the Applicant, the Case is
is adjourned to 23-8-91 for
hearing.

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23-8-91 Hon. Mr. D.K. Agrawal, J.M.
Hon. Mr. A.B. Gorthi, A.M.

Sri A.K. Gaur for the respondents. Learned
counsel for the applicant Sri H.P. Chakravarty
has made an endorsement on the back of the
petition that the petition is not pressed. Therefore,
the petition is dismissed as withdrawn

L
A.M.

Dec
J.M.